

Statement

Number of Works and Indicative amount under C1 & C2 of Apusp Project in Respect of 16 out of 32 Towns

Sl. No.	Town	Allocation for Basic MAPP (Rs. in Crores)	Component-wise Allocation (Rs. in Lakhs)				
			No. of works under C1	Indicative amount	No. of works under C2	Indicative amount	Total amount
1.	Rajahmundry	5.00	12	52.00	21	585.32	637.32
2.	Chittoor	3.09	12	47.10	25	373.11	420.21
3.	Quthbullapur	3.00	8	68.50	18	397.00	465.50
4.	Warangal	6.00	10	226.65	19	599.25	825.90
5.	Tirupathi	4.40	12	155.50	13	440.00	595.50
6.	Ramagundam	4.24	13	153.50	17	424.00	577.50
7.	Guntur	6.00	20	282.68	14	600.00	882.68
8.	Kukatpalli	4.40	11	139.50	19	440.00	579.50
9.	Malkajgiri	3.30	11	147.25	19	330.00	477.25
10.	L.B. Nagar	4.40	8	159.40	10	418.45	577.85
11.	Nandyal	3.09	15	176.00	19	309.00	485.00
12.	Guntakal	3.09	12	120.00	15	309.00	429.00
13.	Hindupur	3.30	13	122.00	19	329.95	451.95
14.	Eluru	4.12	3	181.60	20	411.97	593.57
15.	Vijianagaram	4.24	14	184.00	26	424.00	608.00
16.	Teali	3.18	12	155.71	15	318.00	473.71
TOTAL:			196	2371.39	25	6709.05	9080.44

MoU between Ministry and HUDCO

3622. DR. T. SUBBARAMI REDDY:
SHRIMATI AMBIKA SONI:

Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether the Housing and Urban Development Corporation (HUDCO) has signed a Memorandum of Understanding with his Ministry setting financial agenda for the year 2002- 2003;

- (b) if so, the main features of the MoU reached;
- (c) the total amount to be sanctioned by HUDCO for housing and development of urban infrastructure;
- (d) the States where this amount will be spent;
- (e) whether any action plan has been prepared; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI BANDARU DATTATRAYA): (a) and (b) Yes, Sir. The main features of Memorandum of Understanding are the following targets:—

- (i) Resource mobilisation of Rs. 5300 crore.
- (ii) All India sanction of loans of Rs. 3600 crore and release of Rs. 2200 crore under Housing schemes, including priority sector loan sanctions of Rs. 1200 crore and loan release of Rs. 600 crore.
- (iii) All India sanction of urban infrastructure loans of Rs. 4800 crore and release of Rs. 3300 crore for various urban infrastructure schemes.
- (iv) Gross Margin of Rs. 140 crore to be achieved during the year.
- (v) Net Profit/Net Worth percentage of 4.36% to be achieved.

(c) and (d) A target of Rs. 8400 crore has been kept for sanction by HUDCO for various housing & urban infrastructure schemes to various States/UTs during the year 2002-2003.

(e) and (f) Yes, Sir. With a view to provide assistance in equitable manner, loan allocation for housing for each State/Union Territory is fixed on the basis of area and population of the State/Union Territory. These are modified in the second half of the year on the basis of actual demand from the States/Union Territories. Total loan allocation under urban infrastructure is communicated to all States/Union Territories in the beginning of year for posing suitable projects to HUDCO. Progress is monitored by HUDCO as well as Ministry on monthly/quarterly basis.